

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 16/TT/2013
(Now Petition No. 43/TT/2013)

Date: 5.4.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Spare ICTs and Reactors under Provision of Spare ICTs and Reactors for Eastern Region from DOCO to 31.03.2014

Sir,

Please refer to the Commission's letter dated 5.3.2013 on the above mentioned subject seeking certain information, by 5.4.2013 (copy enclosed). The same is still awaited. It is requested that **the aforesaid information along with the following further information may kindly be furnished** on affidavit, with advance copy to the respondents/beneficiaries, latest by 5.5.2013:-

- (i) Actual DOCO of all the assets;
- (ii) Reasons for delay in completing the project within timeline sanctioned;
- (iii) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 for benchmarking of capital cost of the assets.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)